

details of such medicines are as indicated below:

Sl. No.	Name of medicines	Date from which the medicines	
		were not available	are available
1.	Khamira Abresham	22.5.88	29.7.88
2.	Khamira Abresham Arshadwala	28.7.88	29.7.88
3.	Khamira Gaos. ud Saleebwala	17.6.88	29.7.88
4.	Khamira Marwarid	12.6.88	not yet available
5.	Khamira Nuqra •	24.4.88	28.7.88
6.	Rogan Phosphorous	30.4.88	29.7.88

There was no shortage of cough syrup during the year. Khamira Gaozabam Jawaharwala is a newly introduced item included in the C.G.H.S. formulary for the year 1988-89. The rate contract for this item has been finalized and further action for procuring this item is in progress.

No system of local purchase/indenting of non-available Unani medicines from Super Bazar is in vogue as the Super Bazar does not stock Unani medicines. However, an amount of Rs. 150/- has been placed at the disposal of M.O. In-charge of Unani dispensary for arranging the supply of non-available Unani medicines which is considered essential.

As per policy of the Government all Unani medicines are procured from Indian Medicines Pharmaceutical Corporation Limited a Government of India Undertaking. However, medicines included in the C.G.H.S. unani formulary and not manufactured by IMPCL are purchased from firms registered under C.G.H.S. by concluding the rate contract. There is no standardization of Pharmacopeia for Unani Medicines so far and as such traditional methods of Physical examination of medicines by smell, colour and consistency etc. are used by experienced Physicians for selection of Unani medicines. However in case of any doubt, the particular ingredient of a drug are got tested from C.I.P.L. Ghaziabad.

Integrated Cargo Terminals at International Airports

*115. SHRI PARVATHANENI UPE-NDRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether Government have decided to set-up integrated cargo terminals at various international airports; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b) I.A.A.I. have already set up Integrated Air Cargo Terminals at the four international Airports. These terminals provide requisite infrastructure facilities for air cargo booking, pre-shipment inspection, certification, customs clearance etc. under one roof.

Surplus yoga and physical education teachers in Kendriya Vidyalayas

*116. SHRI ASHOK NATH VERMA; DR. NAGEN SAIKIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the norms for declaring yoga and physical education teachers in Kendriya Vidyalayas surplus;

(b) what is the number of teachers declared surplus during the current academic session, Vdyalaya-wise;

(c) what are the names of the Ken-driya Vidyajayas in which they have been adjusted;

(d) whether All India Kendriya Vidya-laya Teachers' Association has represented against it; and

(e) if so what is Sangathan's stand thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER); (a) to (c) Teaching of Yoga was started on experimental basis in Kendriya Vidyalayas in the academic year 1981-82. 354 Yoga teachers were appointed for this Yoga teaching has been continued on year to year basis since then. The experimental programme was evaluated by the Kendriya Vidyalaya Sangathan and its Board of Governors decided in September, 1986 to continue teaching of Yoga with some modifications in the scheme. The Kendriya Vidyalaya Sangathan is implementing the decisions of its Board and no Yoga teacher has either been declared surplus or has been retrenched.

(d) The AH India Kendriya Vidyalaya Teachers' Association has represented some time back and said (i) services of Yoga teachers should not be terminated; (ii) the decision to integrate Yoga with Physical Education should not be taken without consulting Yoga Teachers or the Association of Teachers; and (iii) Yoga Teachers should not be continued as such.

(e) The Kendriya Vidyalaya Sangathan has taken decision in the light of the experience in implementing the scheme and its evaluation.

Scheme of Central Railway for confirming tickets by post

*117. SHRI N. E. BALARAM;
SHRI CHATURANAN MISHRA:

Will the Minister of RAILWAYS be pleased to state;

(a) whether the Central Railway has a proposal under its consideration to introduce a system of confirming onward and return journey tickets by post; and

(b) if so what are the details thereof and what steps are proposed to be taken to ensure the proper working of this system?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) and (b) Yes, Sir. A scheme for confirming onward and return journey reservations by post is proposed to be introduced on a trial basis at Bombay VT from 15-8-88. The scheme will cover the passengers seeking return| onward reservations ex. Nagpur at least 15 days before the commencement of the JQunjcy.

Airlinking of State capitals with Delhi

*118. SHRI S.C. JAMIR; Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether*it is Government's policy to airlink all the State capitals with Delhi;

(b) what are the names of State capitals which do not have airlink with Delhi at present;

(c) whether Dimapur the only airfield in Nagaland, would also have direct airlink with Delhi; and

(d) if so, by when and if not what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) All the State Capitals, except the followings, are connected to Delhi by air;

State	Capital
Arunachal Pradesh	Itanagar
Nagaland	Kohima
Sikkim	Gangtok